



No.CCRB/WP/7708/2020

Office of the Commissioner of Police,
No:1, Mahaveer Jain Road,
Bengaluru-560 001
Date. 04 -11-2020

To,
The Additional Government Advocate,
Hon'ble High Court of Karnataka,
Bengaluru-560 001.

Sir,

Sub: Submission of compliance report in respect of order dtd.23-10-2020
passed by this Hon'ble High Court of Karnataka in WP 7708/2020.

Ref: 1. Order dtd.23-10-2020 passed in WP No.7708/2020.

2. Letter dtd.23-10-2020 of Additional Government Advocate.

With reference to the above subject, I write to state that, as per the order of the Hon'ble High Court of Karnataka dated 23-10-2020, the Bengaluru police while issuing permission to the organizers of rallies, enforcement of Karnataka Epidemic Diseases Act, 2020 under clause (2) of Regulation 2(wearing of masks and maintaining social distancing) is included and also suitable directions have been given to all the divisional officers for the enforcement of the above rules. In this regard a memo dated 29-10-2020 has been issued by the Commissioner of Police, Bengaluru City to all Deputy Commissioners of Police, Law and Order in Bengaluru City.

In pursuance of the above memo, the Deputy Commissioner of Police, North East Division has submitted a report dated 02-11-2020 stating that, on 29-09-2020 one Shri. T.P.Prakash, President, Byatarayanapura Legislature Assembly, BJP had given a letter to the Chikkajala Police Station, stating that, nearly 200 people would be gathered to welcome the Hon'ble Member of Parliament Shri.Thejasvi Jayasurya on 30-09-2020 and sought police protection. In pursuance of the above letter Chikkajala police had replied under acknowledgement that, in view of the spread of Covid-19, gathering of people is not acceptable and in case of any violation of guidelines during the rally suitable action will be taken against the violators.

Further, on 30-09-2020 at about 12-00 PM the activists of Bharathiya Janatha Party were gathered at Toll Plaza-01 in the limits of Chikkajala Police Station, Bengaluru City to welcome Shri.Thejasvi Surya, Hon'ble Member of Parliament and President of Rashtreeya Yuva Morcha of BJP in an opened vehicle. During that time some of the activists were found not wearing the masks and some were wearing but not covered

their nose and mouth properly. But, Shri.Thejasvi Jayasurya, Hon'ble Member of Parliament had worn the face mask and maintained social distance with the activists. The PSI and staff of police who were deployed at the place instructed the activists to wear face masks and maintain social distance. But, the activists did not follow the instructions of the PSI and staff of police. Thereafter, on 24-10-2020 the PSI Shri. Praveen Kumar had filed a complaint before the Hon'ble CJ and JMFC Court, Deavanahalli to take action against 25 activists (a separate list of activists enclosed) as per section 51(b) of the Disaster Management Act-2005 and u/s 188 of IPC.


Further, the DCP, Central Division has submitted Report dated 04-11-2020 stating that, the Sub Inspector of Police, Vyalikaval Police Station(Central Division) has filed a complaint under section 51(b) of the Disaster Management Act-2005 against 20 persons (a separate list enclosed) before the Hon'ble 8th ACMM, Bengaluru. The gist of the complaint is that on 30--09-2020 afternoon hundreds of people were gathered near Jagannatha Bhavana, BJP Party Office, 2nd Temple Road, Malleswaram, Bengaluru to welcome Shri. Tejasvi Surya, Member of Parliament during the rally. At that time some activists were behaved as narrated in the above incident (as occurred in the limits of Chikkajala Police Station). To this effect the complaint has been filed as per section 51(b) of the Disaster Management Act-2005.

The copy of memo dated 29-10-2020 issued by the Commissioner of Police, Bengaluru City to all divisional officers is enclosed herewith.

Two lists showing the names and addresses of activists who were participated in the above rallies are enclosed herewith for kind perusal.

Thanking you,

Yours faithfully,


Deputy Commissioner of Police, Crime,
for Commissioner of Police,
Bengaluru City.